

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:963
ANSWERED ON:15.11.2010
VIOLATION OF SAFETY RULES BY BORL
Singh Shri Bhupendra

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the facilities/devices available in the Bharat Oman Refineries Limited (BORL) Agasaud, Bina, Madhya Pradesh for the safety of its labourers;
- (b) the number of labourers died and handicapped so far in accidents;
- (c) whether the management is engaging the labourers on the risky jobs without providing safety devices to them;
- (d) if so, whether the Karamachari Mahasangh had lodged complaints regarding the violation of the Maternity Benefit Act, 1961; and
- (e) if so, the details thereof and the reaction of the Government therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): As per the information furnished by the State Government of Madhya Pradesh, the following facilities/devices are provided by Bharat Oman Refinery Limited (BORL) Agasaud, Madhya Pradesh for the safety of its labourers:-

- (i) All employees have been provided Personal Protective Equipments such as goggles, safety shoes, helmets, safety belts, mask etc.
- (ii) Regular safety training programmes have been conducted for category of labourers,
- (iii) Occupational Health Center is provided for medical and health facilities to workers. Well qualified doctor and paramedical staff are available on 24X7 basis.
- (iv) A 30 bedded hospital with required facilities for providing intensive medical and health care for workers along with a highly equipped operation theater is provided for the workers.
- (v) Three numbers of ambulances are available on 24X7 basis.
- (vi) Various safety devices and equipments are provided to employees such as:- portable gas meters, breathing apparatus set and gas mask, emergency life saving devices, safety showers and eye wash units, gas tight suits, wind socks, fire fly alarm, general safety appliances like safety harness, safety net etc.
- (vii) The Refinery unit maintains a full fledged Fire Bridged with trained personnel and sophisticated fire fighting and safety appliances.
- (viii) Refinery has an exhaustive net work of fire fighting system.

(b): As per the available information, 13 labourers died in last 4 years at various units of Refinery premises. Out of which 10 labourers died during construction of various structures/buildings and covered under the Building and Others Construction Workers Act, 1996. Three labourers died after commencement of production. No case of any labour becoming handicapped has been reported so far.

(c): No, Madam. All the labourers working in risky jobs are provided with safety devices.

(d) & (e): As per the available information, no such complaint regarding the violation of the Maternity Benefit Act, 1961 has been received in the Office of Chief Inspector of Factories, Madhya Pradesh.